

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6885

ANSWERED ON:17.05.2012

TRANSFER OF LAND

Sainuji Shri Kowase Marotrao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Central Government has received any suggestions or requests from Members of Parliament/social organizations regarding making the laws related to transfer of land more effective in tribal areas and provision for immediate return of land to actual owner in case of illegal transfer of tribal land to other persons and giving facility to landless workers to form their own organisation for the protection of their interests;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the action taken/proposed to be taken by the Government in this regard till date?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) to (d): Yes Sir, With a view to look into various issues related to the unfinished task in Land Reforms, a Committee on State Agrarian Relations and the Unfinished Task in Land Reforms? was constituted under the Chairmanship of Minister of Rural Development vide Resolution dated 9.1.2008. The terms of reference of the Committee, inter-alia, include examination of the issues relating to alienation of tribal lands including traditional rights of forest- dependant tribals, land use aspects, etc. The Committee has submitted its report, and has made recommendations on various aspects of Land Reforms. The report of the Committee is to be placed before the ?National Council for Land Reforms? constituted under the Chairmanship of the Prime Minister for its consideration and directions. However, it has been decided that the recommendations of the Committee may be examined by an appropriate Committee of Secretaries (CoS) before these are placed for consideration of the ?National Council for Land Reforms?. Accordingly, the recommendations have been examined by the CoS and its Report has also been submitted to the Prime Minister?s Office by the Cabinet Secretariat. The Report of the Committee is available on the website of the Department, i.e., [www.dolr.nic.in](http://www.dolr.nic.in).